GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3311

TO BE ANSWERED ON THE 16TH MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)

HINDI SALAHKAR SAMITI

3311. SHRI SHIVAKUMAR C. UDASI: MS. PRATIMA BHOUMIK: SHRI SUMEDHANAND SARASWATI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that as per the provision of Official Language, Department of Official Language, Ministry of Home Affairs all the Ministries has to constitute a Hindi Salahkar Samiti;

(b) if so, the details of such Samiti constituted so far along with the details of the members and the dates of the last meeting held, Ministry-wise;

(c) the reasons in case the said Samiti has not been constituted by any Central Ministry; and

(d) the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): Yes Sir, as per a decision taken in the meeting of Kendriya Hindi

Samiti held on 02.12.1987 it was decided that all the Departments which

have a large number of offices/undertakings under their control should set

up a Hindi Salahkar Samiti with a view to render advice for proper

implementation of Official Language policy.

(b) & (c): The details of 56 Hindi Salahkar Samitis is annexed. After the Constitution of 17thLokSabha, 10 Hindi Salahkar Samitis have been reconstituted, the proposal of 19 Hindi Hindi Salahakar Samitis is under consideration and rest are under the process of reconstitution.

As per the guidelines issued by Central Government, normally the tenure of the Hindi Salahakar Samiti is 3 years. In special circumstances the tenure of the Samiti may be curtailed or enhanced by the Ministry/Department concerned.

(d): The Department of Official Language sends directives regarding reconstitution and regular meetings of Hindi Salahkar Samiti from time to time. It is obligatory on the part of respective Ministries/ Departments to reconstitute and organize the meetings of Hindi Salahkar Samiti as per the Official Language directives.

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ANNEXURE IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3311 FOR ANSWER ON 16.03.2021 REGARDING "HINDI SALAHKAR SAMITI"

Sr.	Name of Ministry/Deparment	Date of Meeting
1	Ministry of Agriculture	05.01.2021
2	Ministry of Parliamentary Affairs	12.01.2021
3	Joint Committee of Department of Social Justice and Empowerment and Department of Empowerment of Persons with Disabilities	Meeting not organized yet
4	Department of Consumer Affairs	-same-
5	Ministry of Development of North East Region	-same-
6	Joint Committee of Department of Space and Department of Nuclear Energy	-same-
7	Ministry of Civil Aviation	-same-
8	Ministry of Women & Child Development	-same-
9	Ministry of Personnel, Public Grievances and Pensions	-same-
10	Ministry of Railways	-same-

Reconstituted

Proposal Under Consideration

Sr.	Name of Ministry/Deparment
1	Ministry of Food Processing Industries
2	Ministry of Mines
3	Ministry of Coal
4	Ministry of Tourism
5	Ministry of Statistics and Programme Implementation
6	Ministry of Education
7	Ministry of Labor & Employment
8	Ministry of Commerce and Industry
9	Joint Committee of Ministry of Science & Technology and Ministry of Earth Sciences
10	Joint Committee of Ministry of Health & Family Welfare and Ministry of Ayush
11	Ministry of Environment, Forest and Climate Change
12	Ministry of Home Affairs
13	Ministry of New & Renewable Energy
14	Joint Committee of Department of Fertilizers, Department of Chemicals and Petrochemicals and Department of Pharmaceuticals
15	Ministry of Petroleum & Natural Gas
16	Ministry of Culture
17	Ministry of Fisheries, Animal Husbandry and Dairying
18	Ministry of Youth Affairs & Sports
19	Ministry of Information & Broadcasting

Reconstitution Under Process

Sr.	Name of Ministry/Deparment
1	Joint Committee of Department of Revenue, Expenditure, Investment & Public Asset
2	Management and Office of the Comptroller and Auditor General of India Ministry of Rural Development
3	Department of Post
4	Department of Telecom
5	Department of Defence Production
6	Department of Defence
7	Ministry of External Affairs
8	Joint Committee of Department of Economic Affairs and Department of Financial Services
9	Department of Industrial Policy and Promotion
10	Ministry of Heavy Industries & Public Enterprises
11	Ministry of Law & Justice
12	NitiAayog
13	Ministry of Power
14	Ministry of Steel
15	Ministry of Shipping
16	Ministry of Textiles
17	Ministry of Panchayati Raj
18	Ministry of Water Resources, River Development and Ganga Rejuvination
19	Ministry of Electronics and Information Technology
20	Ministry of Micro, Small & Medium Enterprises
21	Ministry of Road Transport and Highways
22	Ministry of Minority Affairs
23	Ministry of Housing and Urban Affairs
24	Ministry of Corporate Affairs
25	Ministry of Drinking Water and Sanitation
26	Ministry of Tribal Affairs
27	RajyaSabha Secretariat
